

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:2564  
ANSWERED ON:26.08.2013  
LEASING OF PORT LANDS  
Deo Shri Kalikesh Narayan Singh

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Government intends to allow port trusts to lease land to private companies;
- (b) if so, the details thereof and the reasons therefore;
- (c) the total area of land that currently remains unused at various ports, port-wise;
- (d) the details of procedure by which the said land will be leased to private companies and the activities for which the land will be leased;
- (e) the revenue sharing methodology of such private companies with the Government; and
- (f) the estimated revenue the Government intends to earn through such leasing of port land?

**Answer**

MINISTER OF SHIPPING (SHRI G. K. VASAN)

(a)to(c): At present, normal leasing of Port Land has been kept in abeyance by the Government. A comprehensive policy relating to land management by Major Ports has been formulated and is awaiting the approval of Cabinet. All Major Ports have land use plan which dictates the usage of the Port land for different activities. Port lands are put to optimal use based on the respective land use plans.

(d)to(f): Does not arise.